

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23-04-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/426/IB/2020  
IN  
PETITION NUMBER : CP/550/IB/2018  
NAME OF THE PETITIONER : C. Ramasubramaniam (Liquidator)  
M/s Surana Corporation Ltd  
NAME OF THE RESPONDENTS : Vinod Kumar Jain & 2 others  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

In view of NCLT, New Delhi order dated 19.04.2021, matter is reposted to  
**21.06.2021.**

  
[K. NATARAJAN]  
Deputy Registrar)

VS